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Date of order : 29th July, 1999.

ORIGINAL APPLICATION NO. 202/1999

Mehboob Khan S/o Shri Asgar Khan By caste Muslim Sipahi, Sipahiyon Ka Mohalla, Merta City, Presently posted as Sub Post Master, Town Office, City Post Office, Merta City.

.....APPLICANT

VERSUS

1. Union of India through Secretary, Ministry of Post, Department of Post, Dak Bhawan, New Delhi.
2. Post Master General, Rajasthan (West), Region Jodhpur, Department of Post, Jodhpur.
3. Superintendent of Post Offices, Nagaur Division, Nagaur.

.....RESPONDENTS

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CORAM :

HON'BLE A.K.MISRA, JUDICIAL MEMBER

HON'BLE GOPAL SINGH, ADMINISTRATIVE MEMBER

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Mr. P.R.Choudhary, appears on behalf of the Applicant.

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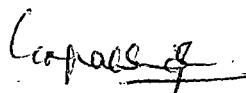
ORDER

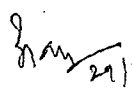
(PER MR. A.K.MISRA)
JUDICIAL MEMBER

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Heard the learned counsel for the applicant and considered the Original Application.

2. It appears that the applicant has been transferred to his new place of posting on administrative ground. Transfer is a necessary event in the service carrier of a Government servant. No malafides have been alleged against the respondents. Consequently, we do not find any force in the Original Application. The same is, therefore, dismissed in limine.


(GOPAL SINGH)
Administrative Member


(A.K.MISRA)
Judicial Member

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